

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 06.07.2021**

**MORNING SESSION**

**ARGUMENTS**

1. R.A.68/2020
2. R.A.175/2020
3. R.A.128/2020
4. R.A.206/2019
5. R.A.241/2020
6. R.A.247/2020

**FOR ENQUIRY ON IA**

7. Misc.66/2020

**EVIDNCE**

8. S.C.210/2018
9. S.C.15/2019

10. S.C.48/2019
11. S.C.80/2019
12. S.C.98/2019

**ARGUMENTS**

13. Spl.C.56/2019

**PRODUCTION OF ACCUSED**

14. S.C.152/2020
15. S.C.8/2021

**AFTERNOON SESSION**

**HEARING**

1. R.A.99/2020
2. R.A.54/2020
3. M.A.111/2020

**ARGUMENTS**

4. Misc.20/2020
5. Misc.43/2020

**COMPLIANCE**

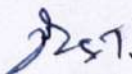
6. A.P.56/2021

**STEPS**

7. R.A.65/2020
8. M.A.99/2020
9. M.A.112/2020
10. R.A.41/2021

**FURTHER ARGUMENTS**

11. A.S.81/2019
12. A.S.82/2019
13. A.S.83/2019
14. A.S.84/2019
15. A.S.85/2019

  
Prl.District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**IN THE COURT OF I ADDITIONAL DISTRICT AND SESSIONS JUDGE,**

**BENGALURU RURAL DISTRICT, BENGALURU**

**Cause list dated 06.07.2021**

**(As per modified SOP dated 25.06.2021)**

<b><u>MORNING SESSION</u></b>	<b><u>AFTERNOON SESSION</u></b>
1. I.D. 14/2016	1. SC 123/2021
2. Ref. 1/2018	2. Spl.C. 121/2015
3. I.D. 6/2018	3. CrI.R.P. 8/2017
4. I.D. 7/2018	4. CrI.A. 73/2017
5. I.D. 8/2018	5. CrI.A. 120/2019
6. I.D. 22/2018	6. CrI.A. 13/2020
7. Ref. 9/2019	7. SC 94/2020
8. IDC 32/2019	8. SC 96/2020
9. M.A. 164/2012	9. SC 308/2019
10. M.A. 49/2013	10. SC 99/2021
11. R.A. 13/2014	
12. R.A. 161/2014	
13. R.A. 157/2017	
14. R.A. 158/2017	
15. AA 1/2020	

I Addl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

**II Additional District & Session Court Bengaluru Rural District, Bengaluru  
Cause List -06.07.2021**

**Morning Session**

<b>Sl</b>	<b>Case No.</b>	<b>Stage</b>
1	Spl. Case 145/2014	Evidence
2	Spl. Case 177/2014	Evidence
3	Spl. Case 189/2014	Evidence
4	Spl. Case 195/2014	Evidence(JC)
5	Spl. Case 150/2015	Evidence
6	Spl. Case 221/2016	Evidence(JC)
7	Spl. Case 314/2019	Evidence(JC)
8	CrI Misc 974/2021	Objection
9	CrI Misc 934/2021	Hearing
10	CrI Misc 979/2021	Hearing
11	CrI Misc 998/2021	Hearing
12	Spl. Case 229/2021	Summons
13	Spl. Case 249/2020	Charge
14	Spl. Case 165/2015	Evidence
15	Spl. Case 116/2020	HBC

**Afternoon Session**

16	Spl. Case 172/2020	HBC
17	Spl. Case 50/2021	HBC(JC)
18	Spl. Case 218/2021	HBC(JC)
19	Spl. Case 124/2017	FDT
20	Spl. Case 390/2019	FDT
21	Spl. Case 505/2020	FDT(JC)
22	Spl. Case 334/2020	Orders
23	CrI Misc 944/2021	Orders
24	CrI Misc 973/2021	Orders
25	CrI Misc 977/2021	Orders
26	CrI Misc 978/2021	Orders
27	Spl. Case 117/2021	HBC(JC)
28	Spl. Case 204/2021	HBC(JC)
29	Cr No. 126/2021	Objection
30	Spl. Case 222/2016	B/w

II Addl. District & Session Court,  
Bengaluru Rural District, Bengaluru.



**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 06-07-2021**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>FURTHER EVIDENCE</u></b></p> <p>1. M.C.125/2020</p> <p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <p>2. M.C.128/2020 3. M.C.4/2021</p> <p style="text-align: center;"><b><u>ARGUMENTS</u></b></p> <p>4. M.C.53/2020 5. R.A.119/2019 6. R.A.149/2019</p> <p style="text-align: center;"><b><u>CROSS OF R.W.</u></b></p> <p>7. M.C.171/2020 8. M.C.135/2020</p>	<p style="text-align: center;"><b><u>EVIDENCE</u></b></p> <p>1. SC.198/2014 2. SC.162/2017 3. SC.268/2018 4. SC.35/2020 5. SC.74/2020</p> <p style="text-align: center;"><b><u>FOR CROSS OF P.W.</u></b></p> <p>6. SC.79/2019</p> <p style="text-align: center;"><b><u>FOR FURTHER ARGUMENTS</u></b></p> <p>7. SC.7/2018</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p style="text-align: center;"><b><u>NOTICE</u></b></p> <p>9. MISC.49/2021 10. R.A.97/2021</p> <p style="text-align: center;"><b><u>STEPS</u></b></p> <p>11. M.A.55/2019</p> <p style="text-align: center;"><b><u>OBJECTIONS</u></b></p> <p>12. G &amp; WC.11/2020</p> <p style="text-align: center;"><b><u>FOR ENQUIRY AN I.A.</u></b></p> <p>13. MISC.121/2020 14. R.A.1/2021</p> <p style="text-align: center;"><b><u>FURTHER ARGUMENTS</u></b></p> <p>15. R.A.176/2019</p>	<p style="text-align: center;"><b><u>CALL ON</u></b></p> <p>8. SC.77/2021 9. SC.78/2021 10. SC.79/2021</p> <p style="text-align: center;"><b><u>ORDER</u></b></p> <p>11. SC.114/2021</p> <p style="text-align: center;"><b><u>CHARGE</u></b></p> <p>12. SC.101/2020 13. SC.134/2020 14. SC.29/2021</p> <p style="text-align: center;"><b><u>OBJECTIONS</u></b></p> <p>15. SC.169/2020</p>

(CHENNAPPA GOUDA)

VI Additional District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**IN THE COURT OF G.S.PRASEELA KUMARI  
7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE  
CAUSE LIST DATED: 06.07.2021**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>Arguments:</u></b> 1) R.A. 105/2014 2) M.A. 35/2015 3) R.A. 79/2016 4) M.C. 245/2020 5) R.A. 211/2016 6) M.A. 3/2017</p> <p><b><u>Evidence:</u></b> 7) SC 112/2014 8) SC 243/2014 9) SC 245/2014 10) SC 1/2015 11) SC 30/2015 12) SC 189/2015 13) SC 140/2019 14) SC 279/2019</p> <p><b><u>Compliance:</u></b> 15) M.C. 73/2020</p>	<p><b><u>Arguments:</u></b> 16) SC 306/2019</p> <p><b><u>Paper Publication;</u></b> 17) P &amp; SC 47/2020</p> <p><b><u>Objection:</u></b> 18) R.A. 38/2018 19) R.A. 32/2019 20) CrI.Misc. 1003/2021 21) CrI.Misc. 1004/2021</p> <p><b><u>To hear:</u></b> 22) EX 26/2015 23) R.A. 194/2019</p> <p><b><u>Custody Matters:</u></b> 24) SC 2/2020</p> <p><b><u>HBC:</u></b> 25) SC 49/2021</p> <p><b><u>Objection:</u></b> 26) CrI.Misc. 989/2021 27) CrI.Misc. 992/2021 28) CrI.Misc. 996/2021 29) CrI.Misc. 1003/2021 30) CrI.Misc. 1004/2021</p>

Sd/-

VII Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP dated: 25/06/2021 issued by Hon'ble High Court of Karnataka.

**PRL.DISTRICT AND SESSION JUDGE,BENGALURU RURAL**  
**In the Court of YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Dated 06-07-2021**

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<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>HEARING</u></b>			
1) R.A.	93/2021		G. A. SRIKANTE GOWDA
<b><u>STEPS</u></b>			
2) R.A.	155/2016		L.S. VENKATAKRISHNA
3) R.A.	91/2019		K G S
4) R.A.	145/2019		SWAMY N. K.
<b><u>ARGUMENTS.</u></b>			
5) R.A.	178/2016		VEEMA REDDY AND ASSOCIATES
6) R.A.	178/2019		GOVARDHANA V.S.
<b><u>Evidence</u></b>			
1) SC	100/2017	SS TO WITNESSES	
2) SC	269/2018	SS TO WITNESSES	A
3) SC	349/2018	SS TO WITNESSES	A
4) SC	359/2018	SS TO WITNESSES	A
5) SC	33/2019	SS TO WITNESSES	A
<b><u>Objection</u></b>			
6) Crl.Misc.	1008/2021		RAMAKRISHNA SRINIVASAN
7) Crl.Misc.	1009/2021		RAMAKRISHNA SRINIVASAN
8) Crl.Misc.	1010/2021		RAMAKRISHNA SRINIVASAN
<b><u>To hear</u></b>			
9) CRL.A	18/2021		J. M. UMESH MURTHY

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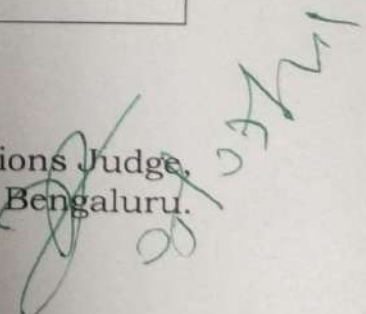
**Cause List of IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.**

**Dated: 06-07-2021.**

<b><u>Morning Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. Misc.51/2019	13. SC 58/2018
2. AA 6/2021	14. SC 120/2020
3. AA 1/2021	15. SC 344/2019
4. AA 2/2021	
5. AA 3/2021	
6. AA 4/2021	
7. AA 5/2021	
8. AA 7/2021	
9. AA 8/2021	
10. AS 2/2013	
11. RA 21/2016	
12. RA 134/2018	
<b><u>Afternoon Session</u></b>	
<b><u>Civil</u></b>	<b><u>Criminal</u></b>
1. MA 137/2020	11. Spl.C.128/2014
2. AS 55/2019	12. SC 141/2019
3. AS 58/2019	13. Spl.C.21/2013
4. AS 59/2019	14. SC 264/2019
5. AS 62/2019	15. SC 40/2017
6. AS 66/2019	
7. RA 67/2017	
8. RA 68/2017	
9. RA 39/2020	
10. RA 21/2019	

Date : 05-07-2021.  
Place : Bengaluru.

IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.



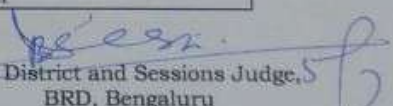


CAUSE LIST OF THE COURT OF SRI BASAVARAJ  
CHENGTI  
HON'BLE X ADDL. DISTRICT AND SESSIONS JUDGE  
BENGALURU RURAL DISTRICT, BENGALURU  
(DEDICATED COMMERCIAL COURT)  
**MORNING SESSION DATED : 06.07.2021**

Sl. No.	Case No.	Stage
1	Com OS 53/2020	Evidence
2	Com OS 174/2020	Evidence
3	Com OS 269/2020	Evidence
4	Com OS 24/2020	Evidence
5	Com OS 129/2021	Evidence
6	Com AS 49/2021	Arguments
7	Com OS 239/2021	Evidence
8	Com OS 285/2021	Evidence
9	Com OS 826/2021	Evidence
10	Com OS 941/2021	Evidence
11	Com Misc 246/2021	Evidence
12	Com OS 109/2020	Arguments
13	Com OS 110/2020	Arguments
14	Com OS 248/2021	Arguments
15	Com OS 833/2021	Arguments

**AFTERNOON SESSION**

Sl. No.	Case No.	Stage
1	Com AS 54/2021	Arguments
2	Com OS 432/2020	Hearing
3	Com OS 35/2020	Hearing
4	Com OS 87/2020	Hearing
5	Com AA 1/2021	Hearing
6	Com OS 184/2021	Hearing
7	Com OS 343/2021	Hearing
8	Com OS 852/2021	Hearing
9	Com OS 915/2021	Hearing
10	Com AA 45/2021	Hearing
11	Com OS 104/2020	Written statement
12	Com OS 255/2021	Written statement
13	Com OS 349/2021	Written statement
14	Com O S 525/2021	Written statement
15	Com O S 891/2021	Written statement
16	COM AP 26/2021	Order

  
X Addl. District and Sessions Judge,  
BRD, Bengaluru

Note: The rest of the cases posted for the day will be assigned dates in CIS portal through bulk posting. The learned Advocates may ascertain the dates from CIS portal.

2. Matters posted for evidence will be taken up through VC, at request of concerned parties/Advocates.

<https://meet.jit.si/10adjrural>

**ADDL. DISTRICT AND SESSIONS JUDGE-FTSC-I****(SPECIAL COURT FOR TRIAL OF CASES FILED UNDER POCSO ACT)****Cause List Dated 06-07-2021**

<b>Morning Sessions</b>	<b>Afternoon Sessions</b>
<b>NOTICE</b>	<b>Evidence</b>
1) SPL.C 222/2017	11) SPL.C 70/2017
2) SPL.C 27/2018	12) SPL.C 168/2017
3) SPL.C 211/2021	13) SPL.C 198/2017
	14) SPL.C 409/2017
<b>Evidence</b>	15) SPL.C 514/2017
4) SPL.C 52/2015	16) SPL.C 47/2018
5) SPL.C 83/2015	17) SPL.C 60/2019
6) SPL.C 119/2015	18) SPL.C 73/2020
7) SPL.C 14/2016	19) SPL.C 210/2020
8) SPL.C 121/2016	
9) SPL.C 247/2016	<b>Call On</b>
10) SPL.C 25/2017	20) SPL.C 94/2017